

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3463
ANSWERED ON:15.05.2006
TAINED OFFICERS ON SENSITIVE POSTS
Singh Deo Smt. Sangeeta Kumari

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a number of officers in the corporations and undertakings under the Ministry, against whom CBI enquiries are pending, have been posted on sensitive posts;
- (b) if so, the reasons therefor and reaction of the Government thereto;
- (c) the details of the efforts made by the Government so far for speedy disposal of the cases pending against such officers; and
- (d) the success achieved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Only one case has been reported from one of the undertakings of this Ministry i.e. Central Warehousing Corporation (CWC) where four Group `B` Officers among others were involved in a case which is being investigated by CBI. All these four officers have been transferred from their existing posts and posted elsewhere either under supervision or on lesser sensitive posts. Since, almost all the Group B officer posts in CWC are identified as sensitive, it was not possible to post them on non-sensitive posts only.

(c) & (d): All requisite assistance has been provided promptly to CBI to carry out investigation. CBI registered the said case in August, 2005 and the investigation of the case is in progress.